Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/May/202324/4 **DATED:** 06/06/2023

Please Note

I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/May/202324/4 dated 06/06/2023 of Norms Committee - II for the year 2023-24 was actually held on 21.06.2023 under the Chairmanship of HARDEEP SINGH,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1.	Shri R.K. Jaiswal, D.O.	Ministry of Heavy Industries
2.	Shri Rahul Bhardwaj, AD	O/o DC(MSME)
3.	Shri S. K. Bhatnagar, Consultant	DGFT
4.	Shri Shaish Kumar, Consultant (TEC-1)	DGFT

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5.	Shri S.K.Jain, Consultant	DPIIT
6.	Shri V.C. Aggarwal, Consultant	DGFT

In Attendance:

Sl. No.	Name and Designation of Representatives	Department
1.	Shri V.K. Kashyap, Dy. DGFT	DGFT
2.	Smt. Smitha Viju, FTDO	DGFT

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Case Details and Decision(s):

Case No.	1 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005572AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Tech-3 given vide email dated 17.06.2023 as under :

EP - 1. Assembly of fittings of bronze consisting-

(i) Adapter- 1970 nos.& wt.2423.1 kg.

(i) Tail piece - 1970 nos. & wt.236.4 kg.

(iii) Union nut 1970 nos. & wt.216.7 kg.

(iv) Clamping nut- 1970 nos. & wt.453.1 kg.

(v) Washer- 1970 nos. & wt..137.9 kg.

2- Scrap of bronze-3032 kg.

Import - Bronze rod-

EP1 -4445 kg.

EP2- 412 kg.

EP 3- 691 kg.

EP 4- 701 kg.

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EP 5- 410 kg.

Grade of item of import will be same as used in EP.

RA concerned may take suitable consequential action accordingly

Case No.	2 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GANGES INTERNATIONALE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00002219AM23
RA File Number	042404000147 AM21
Licence No and Date	NA
Norms Committee Decision: The reply of the firm awaited w.r.t. DPIIT DL sent on 20.04.2023. The case stands deferred.	

Case No.	3 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NEO WHEELS LIMITED (CN)
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001089AM24
RA File Number	NA
Licence No and Date	0310071004/31/01/2001
Norms Committee Decision: The Committee considered the agenda and decided to refer the case to Tech-3 for comments.	

Case No.	4 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GE POWER INDIA LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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and Date	
HQ File Number	HQRNORM REVIW00005027AM23
RA File Number	039404001063 AM13
Licence No and Date	0310728198/14/03/2013
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	5 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006532AM23
RA File Number	039404000083 AM17
Licence No and Date	0310804945/24/05/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	6 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006284AM23
RA File Number	318304000010 AM17
Licence No and Date	3110066259/20/07/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	7 / NC/2/MEET/May/202324/4

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Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006556AM23
RA File Number	039404000417 AM17
Licence No and Date	0310807159/17/08/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	8 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006537AM23
RA File Number	039404000589 AM17
Licence No and Date	0310808152/28/09/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	9 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006539AM23
RA File Number	039404000742 AM17
Licence No and Date	0310809287/24/11/2016
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	10 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006614AM23
RA File Number	342404000244 AM17
Licence No and Date	3410042745/09/12/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	11 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006541AM23
RA File Number	039404000968 AM17
Licence No and Date	0310810663/20/01/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	12 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006285AM23
RA File Number	318304000157 AM17
Licence No and Date	3110066596/17/02/2017
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	13 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006542AM23
RA File Number	039404000092 AM18
Licence No and Date	0310813188/11/05/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	14 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006287AM23
RA File Number	318304000034 AM18
Licence No and Date	3110066775/07/06/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	15 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006550AM23
RA File Number	039404000669 AM18

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Licence No and Date	0310817289/24/11/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	16 / NC/2/MEET/May/202324/4
Case Status	Case Rejected
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006615AM23
RA File Number	342404000229 AM18
Licence No and Date	3410043767/01/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to **reject** the case as per Tech-3 comments as under: There is no justification for revision of earlier decision as it was based on the information given by the firm vide letters dated 23.12.2019 15.06.2020 and dated nil received on 27.10.2020 in response to our DL & recovery on account of scrap. RA may take suitable consequential action accordingly.	

Case No.	17 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006616AM23
RA File Number	342404000315 AM18
Licence No and Date	3410043899/19/02/2018
Norms Committee Decision: Tech-3 has informed via email dated 05.06.2023 that requisite information not furnished by the firm as per deficiency letter and copy of Ann.4E also required in the instant case. The firm may be reminded to furnish the requisite information within 15 days from publishing of the minutes of the meeting.	

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Accordingly, case stands deferred.

Case No.	18 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006555AM23
RA File Number	039404001076 AM18
Licence No and Date	0310820156/27/03/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	19 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005185AM23
RA File Number	039404000069 AM19
Licence No and Date	0310820713/27/04/2018
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	20 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005277AM23

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RA File Number	039404000228 AM19
Licence No and Date	0310821769/19/06/2018
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	21 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005285AM23
RA File Number	039404000370 AM19
Licence No and Date	0310822618/26/07/2018
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	22 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006557AM23
RA File Number	039404000320 AM19
Licence No and Date	0310822765/01/08/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	23 / NC/2/MEET/May/202324/4

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Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005286AM23
RA File Number	039404000510 AM19
Licence No and Date	0310823617/07/09/2018

Norms Committee Decision:

The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.

Case No.	24 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	PETZ CREATION
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00001069AM24
RA File Number	052404000322 AM19
Licence No and Date	0510407736/10/09/2018

Norms Committee Decision:

Committee considered the agenda and decided to **modify** the norms as per report of study group constituted to determine the wastage in the manufacture of Table, Kitchen & other Household articles made from Stainless steel Circles as adopted in NC-2 meeting No. 24/81 dated 18.03.2020 as per DPIIT comments dated 12.06.2023 as under:

1. Import item at S.No.1shallbe of relevant grade and thickness as contained/utilized in the export item.
2. Quantity of import item at Sl.No.1 may be allowed as 1.10 kgs/kg content in the export item.

RA may take suitable consequential action accordingly.

Case No.	25 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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HQ File Number	HQRNORM REVIW00005287AM23
RA File Number	039404000528 AM19
Licence No and Date	0310823797/17/09/2018
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	26 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006560AM23
RA File Number	039404000601 AM19
Licence No and Date	0310824247/05/10/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	27 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005289AM23
RA File Number	039404000615 AM19
Licence No and Date	0310824393/11/10/2018
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

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Case No.	28 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00004755AM23
RA File Number	042404000180 AM19
Licence No and Date	0410164885/16/11/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	29 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00146602AM22
RA File Number	052304000362 AM19
Licence No and Date	0510408678/28/11/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	30 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006563AM23
RA File Number	039404000806 AM19
Licence No and Date	0310825759/18/12/2018
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	31 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005291AM23
RA File Number	039404000789 AM19
Licence No and Date	0310825812/20/12/2018
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	32 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00146584AM22
RA File Number	052304000427 AM19
Licence No and Date	0510409208/07/01/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	33 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00146616AM22
RA File Number	052304000462 AM19
Licence No and Date	0510409513/29/01/2019

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Norms Committee Decision: Case deferred for comments of TE.

Case No.	34 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00004774AM23
RA File Number	042404000233 AM19
Licence No and Date	0410165152/30/01/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	35 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005295AM23
RA File Number	039404000976 AM19
Licence No and Date	0310826973/11/02/2019
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	36 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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HQ File Number	HQRNORM REVIW00006573AM23
RA File Number	NA
Licence No and Date	0310827010/13/02/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	37 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00004772AM23
RA File Number	042404000251 AM19
Licence No and Date	0410165221/18/02/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	38 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00004773AM23
RA File Number	042404000250 AM19
Licence No and Date	0410165220/18/02/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	39 / NC/2/MEET/May/202324/4
Case Status	Case Deferred

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005297AM23
RA File Number	039404001128 AM19
Licence No and Date	0310827926/27/03/2019

Norms Committee Decision:

The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.

Case No.	40 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00155756AM22
RA File Number	052404000756 AM19
Licence No and Date	0510410178/08/04/2019

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium. Difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documentslike shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms. The case stands deferred.

Case No.	41 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00146572AM22
RA File Number	052304000001 AM20
Licence No and Date	0510410184/09/04/2019

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Location: DGFT(HQ)

Norms Committee Decision: Case deferred for comments of TE.

Case No.	42 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005299AM23
RA File Number	039404000096 AM20
Licence No and Date	0310829026/14/05/2019
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	43 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005353AM23
RA File Number	039404000121 AM20
Licence No and Date	0310829099/17/05/2019
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	44 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM REVIW00005327AM23
RA File Number	039404000285 AM20
Licence No and Date	0310830344/16/07/2019
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	45 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00002244AM23
RA File Number	052404000339 AM20
Licence No and Date	0510411850/16/09/2019
Norms Committee Decision: Case deferred for comments of Meity.	

Case No.	46 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005332AM23
RA File Number	039404000513 AM20
Licence No and Date	0310831977/03/10/2019
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

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Case No.	47 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005333AM23
RA File Number	039404000675 AM20
Licence No and Date	0310833218/04/12/2019
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	48 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005030AM23
RA File Number	072404000202 AM20
Licence No and Date	0710115821/06/12/2019
Norms Committee Decision: The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. The case deferred for comments of TE.	

Case No.	49 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00001169AM24
RA File Number	092404000501 AM20
Licence No and	0910068356/09/01/2020

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Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	
Norms Committee Decision: The Committee considered the case and decided to ask the firm w.r.t. their representation dated 07.03.2023. The firm has represented for enhancement of wastage of item no.1 of import. In some of AAs wastage asked for this item is less than 1%. Firm may be requested justify higher wastage in this AA with supporting drawing& calculations. The case stands deferred.	

Case No.	50 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005337AM23
RA File Number	039404000823 AM20
Licence No and Date	0310834191/15/01/2020
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	51 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	018105000423AM20
RA File Number	052404000692 AM20
Licence No and Date	0510413469/29/01/2020
Norms Committee Decision: The study report is under finalization. The case stands deferred.	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	52 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000867AM24
RA File Number	052404000743 AM20
Licence No and Date	0510413767/02/03/2020
Norms Committee Decision: Case deferred for comments of Meity.	

Case No.	53 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005345AM23
RA File Number	039404001006 AM20
Licence No and Date	0310835652/18/04/2020
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	54 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	GOLDI SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005950AM23
RA File Number	522104000017 AM21
Licence No and Date	5210043404/28/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to **ratify** the ad-hoc norms as per comments	

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Location: DGFT(HQ)

of Tech-3 given vide email dated 17.06.2023 as under :

EP- Amend qty. as "11415 nos. of total power 1196.7 Kw"

Import -12565 sq. mtr. with nil wastage as applied.

RA may take suitable consequential action accordingly.

Case No.	55 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005355AM23
RA File Number	039404000096 AM21
Licence No and Date	0310836464/01/06/2020
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	56 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000936AM24
RA File Number	072404000056 AM21
Licence No and Date	0710116545/03/06/2020
Norms Committee Decision: The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. The case deferred for comments of TE.	

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Case No.	57 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006570AM23
RA File Number	NA
Licence No and Date	0310836526/05/06/2020

Norms Committee Decision:

The firm was requested vide email dated 14.03.2023 to furnish the requisite information. Reply of the firm awaited. The case stands deferred.

Case No.	58 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000086AM24
RA File Number	NA
Licence No and Date	0310836906/26/06/2020

Norms Committee Decision:

The firm was requested vide email dated 02.06.2023 to furnish the requisite information. Reply of the firm awaited. The case stands deferred.

Case No.	59 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00001068AM24
RA File Number	092404000206 AM21
Licence No and Date	0910068967/20/07/2020

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: The Committee decided to send a deficiency letter to firm as per Tech-3 advise as under: Reference Rep resentation dated 07.03.2023The firm has represented for enhancement of wastage of item no.1 of import. In some of AAs wastage asked for this item is less than 1%.Please justify higher wastage in this AA withsupporting drawing& calculations. The case stands deferred

Case No.	60 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	018105000688AM21
RA File Number	022404000057 AM21
Licence No and Date	0210210037/13/08/2020
Norms Committee Decision: The case is deferred for comments of TE.	

Case No.	61 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000996AM24
RA File Number	052304000150 AM21
Licence No and Date	0510415010/26/08/2020
Norms Committee Decision: The Committee decided transfer the case sent Consultant (SKB) to DPIIT.	

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Location: DGFT(HQ)

Case No.	62 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PANAMETRICS ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00007311AM23
RA File Number	039504000467 AM21
Licence No and Date	0310839209/29/10/2020
Norms Committee Decision: The case is deferred for comments of TE.	

Case No.	63 / NC/2/MEET/May/202324/4
Case Status	Case Rejected
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00004956AM23
RA File Number	018105000844 AM21
Licence No and Date	3410046534/10/11/2020
Norms Committee Decision: The Committee decided to **reject** the case as per Tech-3 comments that there is no justification for revision of earlier decision as it was based on the information given by the firm vide letters dated Nil. RA may take suitable consequential action accordingly.	

Case No.	64 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	018105000855AM21
RA File Number	039504000506 AM21
Licence No and Date	0310839528/12/11/2020
Norms Committee Decision:	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and decided to wait for the reply of **DL** issued to the applicant for furnishing the required information.

Case No.	65 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005352AM23
RA File Number	03AA04012231 AM21
Licence No and Date	0311000112/11/12/2020
Norms Committee Decision: The Committee considered the agenda and decided to await for the report of the Special Committee. The case stands deferred.	

Case No.	66 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TECHNO SPRINGS INDIA PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006381AM23
RA File Number	05AA04018946 AM21
Licence No and Date	0511000186/15/12/2020
Norms Committee Decision: The DL of MSME sent to firm. The reply of the firm awaited.	

Case No.	67 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHARMA METALLOYS PRIVATE LIMITED

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Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00001625AM23
RA File Number	05AA04018957 AM21
Licence No and Date	0511000233/16/12/2020

Norms Committee Decision:

The report of Review Committee is awaited. The case stands deferred.

Case No.	68 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00067167AM21
RA File Number	03AA04015312 AM21
Licence No and Date	0311000624/21/01/2021

Norms Committee Decision:

The Committee considered the case and decided to **ratify** the norms taking clue from SION-670, on repeat basis as per DPIIT comments dated 005.2023 as under :

1. Import items at Sl.No.1 to 4 shall be of relevant grade of steel as contained/utilized in the export item.
2. Quantity of import items at s.no.1to4 may be allowed as 1.02kg/kg content in the export item.
3. Quantity of import item at Sl.No.5(Zinc) may be allowed as applied for i.e. 66863kg.

RA may take the suitable consequential action accordingly.

Case No.	69 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00067834AM21
RA File Number	31AA04005515 AM21
Licence No and Date	3111000109/21/01/2021

Norms Committee Decision:

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Location: DGFT(HQ)

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The case deferred for comments of TE.

Case No.	70 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00070094AM21
RA File Number	03AA04020035 AM21
Licence No and Date	0311001215/25/01/2021

Norms Committee Decision:

The Committee considered the case and noted that firm has not provided requisite information sought vide **DL** for calculations of the inputs imported in this AA.

The case stands deferred.

Case No.	71 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005031AM23
RA File Number	07AA04007652 AM21
Licence No and Date	0711000394/29/01/2021

Norms Committee Decision:

The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. The case deferred for comments of TE.

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Location: DGFT(HQ)

Case No.	72 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006197AM23
RA File Number	05AA04029843 AM21
Licence No and Date	0511001186/09/02/2021

Norms Committee Decision:

Committee considered the agenda and decided to **modify** the norms as per report of study group constituted to determine the wastage in the manufacture of Table, Kitchen & other Household articles made from Stainless steel Circles as adopted in NC-2 meeting No. 24/81 dated 18.03.2020 as per DPIIT comments dated 12.06.2023 as under:

1. Import item at S.No.1 shall be of relevant grade and thickness as contained/utilized in the export item.
2. Quantity of import item at Sl.No.1 may be allowed as 1.10 kgs/kg content in the export item.

RA may take suitable consequential action accordingly.

Case No.	73 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00004355AM23
RA File Number	04AA04008187 AM21
Licence No and Date	0411000499/15/03/2021

Norms Committee Decision:

The Committee considered the case and noted that reply of the firm to MSME DL dated 15.03.2023 is awaited. The case stands deferred.

Case No.	74 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM REVIW00005013AM23
RA File Number	07AA04011013 AM21
Licence No and Date	0711000805/31/03/2021
Norms Committee Decision:	
The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. The case deferred for comments of TE.	

Case No.	75 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005816AM23
RA File Number	04AA04001718 AM22
Licence No and Date	0411000725/27/04/2021
Norms Committee Decision:	
The firm have shown inability attend the PH on 206.2023 due to visit of Director abroad on the date of meeting. As requested to allow next date of PH, Committee accepted the request. Accordingly, firm may be directed to attend the PH on next date of meeting.	

Case No.	76 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	STERLING ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00028072AM22
RA File Number	03AA04000456 AM22
Licence No and Date	0311003356/28/04/2021
Norms Committee Decision:	
The Committee considered the case and noted that reply of the firm to MSME DL dated 15.03.2023 is awaited. The case stands deferred.	

Signature Not Verified

Digitally Signed.
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Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Case No.	77 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00034497AM22
RA File Number	07AA04003092 AM22
Licence No and Date	0711001041/06/05/2021

Norms Committee Decision:

The Committee considered the case and noted that reply of the firm to MSME DL dated 14.03.2023 is awaited. The case stands deferred.

Case No.	78 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00104575AM22
RA File Number	07AA04005350 AM22
Licence No and Date	0711001213/01/06/2021

Norms Committee Decision:

The Committee considered the agenda and decided to **ratify** the norms for the norms in the instant case as per DPIIT comments dated 27.04.2023 as under :

1. Quantity of export item may also be specified as 757nos. in addition to its weight (13893Kgs.0
2. Quantity of import item may be allowed as 19437Kgs as 1.399Kgs/Kg content in the export item after taking 50% recovery from the scrap.

RA may take suitable consequential action accordingly.

Case No.	79 / NC/2/MEET/May/202324/4
Case Status	Case Deferred

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00114336AM22
RA File Number	04AA04002686 AM22
Licence No and Date	0411000971/14/06/2021

Norms Committee Decision:

The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. We may convey the decision of the Committee to furnish the Invoices of supplier with details of the import product, analysis report of Custom where available or shipping bill with details of export product. The case stands deferred.

Case No.	80 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00126048AM22
RA File Number	05AA04033634 AM22
Licence No and Date	0511003304/28/06/2021

Norms Committee Decision:

The Committee decided to await Review Committee report. The case stands deferred.

Case No.	81 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00146097AM22
RA File Number	05AA04057536 AM22
Licence No and Date	0511003801/23/07/2021

Norms Committee Decision:

The Committee decided to await Review Committee report. The case stands deferred.

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Case No.	82 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00146211AM22
RA File Number	05AA04057255 AM22
Licence No and Date	0511003805/24/07/2021
Norms Committee Decision: The Committee decided to await Review Committee report. The case stands deferred.	

Case No.	83 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00147644AM22
RA File Number	05AA04059338 AM22
Licence No and Date	0511003831/26/07/2021
Norms Committee Decision: The Committee decided to await Review Committee report. The case stands deferred.	

Case No.	84 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006133AM23
RA File Number	05AA04071680 AM22
Licence No and Date	0511004253/23/08/2021
Norms Committee Decision:	

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Committee considered the agenda and decided to **modify** the norms as per report of study group constituted to determine the wastage in the manufacture of Table, Kitchen & other Household articles made from Stainless steel Circles as adopted in NC-2 meeting No. 24/81 dated 18.03.2020 as per DPIIT comments dated 12.06.2023 as under:

1. Import item at S.No.1 shall be of relevant grade and thickness as contained/utilized in the export item.
2. Quantity of import item at Sl.No.1 may be allowed as 1.10 kgs/kg content in the export item.

RA may take suitable consequential action accordingly.

Case No.	85 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000984AM24
RA File Number	07AA04025937 AM22
Licence No and Date	0711001837/03/09/2021
Norms Committee Decision:	
The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. We may convey the decision of the Committee to furnish the Invoices of supplier with details of the import product, analysis report of Custom where available or shipping bill with details of export product. The case stands deferred.	

Case No.	86 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000916AM24
RA File Number	07AA04024487 AM22
Licence No and Date	0711001860/06/09/2021
Norms Committee Decision:	

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Location: DGFT(HQ)

The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. We may convey the decision of the Committee to furnish the Invoices of supplier with details of the import product, analysis report of Custom where available or shipping bill with details of export product. The case stands deferred.

Case No.	87 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005011AM23
RA File Number	07AA04026459 AM22
Licence No and Date	0711001900/14/09/2021

Norms Committee Decision:

The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. We may convey the decision of the Committee to furnish the Invoices of supplier with details of the import product, analysis report of Custom where available or shipping bill with details of export product. The case stands deferred.

Case No.	88 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000860AM24
RA File Number	02AA04027192 AM22
Licence No and Date	0211001234/20/09/2021

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium. Difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnsih the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and

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for Copper will be forwarded to Tech-1 for ratification of the norms. The case stands deferred.

Case No.	89 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000861AM24
RA File Number	02AA04026046 AM22
Licence No and Date	0211001241/24/09/2021

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium. Difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnsih the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms. The case stands deferred.

Case No.	90 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005012AM23
RA File Number	07AA04037450 AM22
Licence No and Date	0711002216/25/10/2021

Norms Committee Decision:

The firm informed vide their email dated 19.06.2023 against the PH letter that they have already appeared in PH and explained their case. The case deferred for comments of TE.

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Case No.	91 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005548AM23
RA File Number	03AA040122329 AM22
Licence No and Date	0311009558/16/12/2021
Norms Committee Decision: Case deferred for comments of TE	

Case No.	92 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000868AM24
RA File Number	05AX04000383 AM22
Licence No and Date	0511007335/29/12/2021
Norms Committee Decision: Case deferred for comments of TE	

Case No.	93 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00002254AM23
RA File Number	56AX04000006 AM22
Licence No and Date	5611000760/18/01/2022
Norms Committee Decision: Case deferred for comments of TE	

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Case No.	94 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00323866AM22
RA File Number	05AX04000645 AM22
Licence No and Date	0511008057/19/01/2022
Norms Committee Decision: Case deferred for comments of TE	

Case No.	95 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00002233AM23
RA File Number	56AX04000008 AM22
Licence No and Date	5611000764/19/01/2022
Norms Committee Decision: Case deferred for comments of TE	

Case No.	96 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00002237AM23
RA File Number	56AX04000014 AM22
Licence No and Date	5611000763/19/01/2022
Norms Committee Decision:	

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Case deferred for comments of TE

Case No.	97 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00346160AM22
RA File Number	05AX04000792 AM22
Licence No and Date	0511008603/07/02/2022
Norms Committee Decision: The Committee decided to await Review Committee report. The case stands deferred.	

Case No.	98 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00346179AM22
RA File Number	05AX04000817 AM22
Licence No and Date	0511008655/07/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	99 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ESSEL FOUNDRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00348531AM22
RA File Number	05AX04000900 AM22

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Location: DGFT(HQ)

Licence No and Date	0511008715/09/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	100 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHHAPERIA INTERNATIONAL COMPANY
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00349171AM22
RA File Number	07AX04000350 AM22
Licence No and Date	0711003189/09/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	101 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00356006AM22
RA File Number	05AX04000977 AM22
Licence No and Date	0511008829/15/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	102 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00359895AM22
RA File Number	03AX04000985 AM22
Licence No and Date	0311011581/18/02/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	103 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00365851AM22
RA File Number	05AX04001072 AM22
Licence No and Date	0511010468/24/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call for the information sought vide DPIIT vide U.O.No. P-47011/107/2019-TSW dated 08.05.2023 received via email.

Note: The DL given by DPIIT will be communicated to the applicant and RA through email.

Case No.	104 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00366460AM22
RA File Number	31AX04000069 AM22
Licence No and Date	3111001113/24/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 305.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

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Location: DGFT(HQ)

The case stands deferred

Case No.	105 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00373784AM22
RA File Number	04AX04000289 AM22
Licence No and Date	0411002796/03/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	106 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00375535AM22
RA File Number	03AX04001499 AM22
Licence No and Date	0311012265/04/03/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	107 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006625AM23

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Location: DGFT(HQ)

RA File Number	34AX04000307 AM22
Licence No and Date	3411001917/07/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	108 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ULTRA FOIL
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00379703AM22
RA File Number	05AX04001223 AM22
Licence No and Date	0511010822/08/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	109 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00379720AM22
RA File Number	05AX04001184 AM22
Licence No and Date	0511010826/08/03/2022
Norms Committee Decision: The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnsih the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms. The case stands deferred.	

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Case No.	110 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	SKYLAND METAL AND ALLOYS INC
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00381015AM22
RA File Number	03AX04001661 AM22
Licence No and Date	0311012469/09/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noticed that the surrender letter issued by RA, Mumbai has been uploaded in the BO portal by the firm. The Committee decided to close the case.

The case is approved.

Case No.	111 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00390937AM22
RA File Number	04AX04000324 AM22
Licence No and Date	0411002928/17/03/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	112 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM APPLY 00400058AM22
RA File Number	05AX04001309 AM22
Licence No and Date	0511011341/24/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to ask the applicant** to furnish the following information/documents as per comments given through BO portal, by the TE:

Min. ID of EP is given as 71.35 mm while imported pipe has range of ID as 64.59-71.21 mm. Please Explain and also submit drawing of EP.

The case stands deferred.

Case No.	113 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006626AM23
RA File Number	34AX04000386 AM22
Licence No and Date	3411002034/28/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a **deficiency letter** was issued to the applicant on 02.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	114 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00408948AM22
RA File Number	03AX04001834 AM22

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0311013483/30/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify** the ad-hoc norms as per recommendation of DPIIT vide U.O.No. P-47014/124/2022-TSW dated 28.04.2023 received via email.

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	115 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005003AM23
RA File Number	07AX04000564 AM22
Licence No and Date	0711003574/01/04/2022

Norms Committee Decision:

The firm informed vide email dated 19.06.2023 against the PH leter that they have already appeared in PH and explained their case. The Case is deferred for comments of TE.

Case No.	116 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00006627AM23
RA File Number	34AX04000066 AM23
Licence No and Date	3411002155/22/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 for furnishing information/documents. The reply is still awaited. The Committee,

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	117 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	HENGYU CLEANING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000623AM23
RA File Number	31AX04000017 AM23
Licence No and Date	3111001333/06/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments(DPIIT) dated 18.06.2023, as under:

Import -480 MT with nil wastage as applied.

Grade & dia. of item of import will be same as used in EP.

RA concerned may take suitable consequential action accordingly.

Case No.	118 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000644AM23
RA File Number	03AX04000568 AM23
Licence No and Date	0311014558/06/05/2022

Norms Committee Decision:

Case deferred for comments of TE.

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Case No.	119 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000655AM23
RA File Number	08AX04000194 AM23
Licence No and Date	0811004897/09/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	120 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ALUTECH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000696AM23
RA File Number	05AX04000392 AM23
Licence No and Date	0511012435/10/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	121 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000742AM23
RA File Number	03AX04000557 AM23
Licence No and Date	0311014683/13/05/2022
Norms Committee Decision:	

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The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments of consultant (DPIIT) U.O. No.: P-47011/143/2020-TSW dated 28.04.2023, as under:

1. Import items at Sl.No. 1 to 3 shall of relevant thickness as contained/utilized in the export item.

2. Quantities of import items at Sl.No.1, 2, 4 & 5 may be allowed as 1.05Kgs/Kg content in the export item.

3. Quantity of import item at Sl.No.3 may be allowed as 1.03Kgs/Kg content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	122 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000855AM23
RA File Number	04AX04000126 AM23
Licence No and Date	0411003305/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	123 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000959AM23
RA File Number	05AX04000547 AM23
Licence No and Date	0511012772/24/05/2022
Norms Committee Decision:	

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The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 305.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	124 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	HORIZON CHUTES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001511AM23
RA File Number	31AX04000080 AM23
Licence No and Date	3111001466/20/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001567AM23
RA File Number	03AX04001856 AM23
Licence No and Date	0311015746/22/06/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments of consultant (DPIIT) U.O. No.: P-47014/16/2023-TSW dated 005.2023, as under:

1. Quantity of import item at Sl.No.1(Billets of relevant grade of Steel) may be allowed as 1.045 Kgs./Kg content in the export item, taking clue from SION C-220.

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2. Quantity of import item at Sl.No.2 (Unwrought Zinc) may be allowed as 325 MT, taking clue from SION C-220.

RA concerned may take suitable consequential action accordingly.

Case No.	126 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	VIKRAM SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001601AM23
RA File Number	02AX04000133 AM23
Licence No and Date	0211002603/22/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments dated 303.2023, as under:

Export Product- Add “535-540 Wp/unit"

Import - 1.Bifacial solar cell,A grade 10BB 182x182-Net to net as per GN4

2,3& 13 to 17- As applied, Total value restricted to 2% of fob value

4 & 5- 51505 nos. each including 1% wastage

6- 50995 nos on net to net basis as per GN4

7 & 8 - Deleted as use of 3 types of JB has not been given.

9 & 10 - 101990 nos each on net to net basis as per GN4

11 & 12 - Net + 1% wastage

EP will contain 72 imported cells per module/panel

Specification of imported cells will be same as used in Export Product

RA concerned may take suitable consequential action accordingly.

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Case No.	127 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001852AM23
RA File Number	02AX04000189 AM23
Licence No and Date	0211002664/05/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. Per km. requirement of RM does not match with total qty. of import & qty. of EP.Pl. Explain.

2. Cross Sectional diagram & wt. of cable /km., as asked, is not given.

The case stands deferred.

Case No.	128 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001855AM23
RA File Number	07AX04000447 AM23
Licence No and Date	0711004554/05/07/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	129 / NC/2/MEET/May/202324/4
Case Status	Case Deferred

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Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001856AM23
RA File Number	07AX04000294 AM23
Licence No and Date	0711004555/05/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	130 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VEEVEE CONTROLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001857AM23
RA File Number	07AX04000453 AM23
Licence No and Date	0711004556/05/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	131 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001890AM23
RA File Number	34AX04000313 AM23
Licence No and Date	3411002503/06/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	132 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	AADISHAKTI METAL RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001898AM23
RA File Number	05AX04000958 AM23
Licence No and Date	0511013637/07/07/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	133 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	METALLOYS RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00007293AM23
RA File Number	03AX04002189 AM23
Licence No and Date	0311016312/13/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments(SKB) dated 206.2023, as under:

Sl No	Export Item	Quantity	Item of Import	Quantity
1	Copper Alloys Billets/Ingots/Brass Billets/Ingots (Net Content of Copper: 610.40 MT & Zinc: 479.60 MT).	1090 MT	Zinc Scrap ISRI Code: SCROLL: (Copper: 39-40% & Zinc: 51-52%)	1017 MT inclusive of 6% wastage on the net content of Zinc and Copper in the export product.

1. While calculating Zinc and Copper content in the Zinc Scrap: ISRI Scroll, the percentage of non-metallic and metallic impurities @ 9% in the scroll is to be deducted from the imported quantity.
2. The balance quantity of copper content in the export product will be met from the indigenous source of copper scrap.

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RA concerned may take suitable consequential action accordingly.

Case No.	134 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002082AM23
RA File Number	05AX04001120 AM23
Licence No and Date	0511013796/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	135 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002238AM23
RA File Number	07AX04000526 AM23
Licence No and Date	0711004760/25/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	136 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MMP INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00002259AM23
RA File Number	50AX04000035 AM23
Licence No and Date	5011000529/25/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	137 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002306AM23
RA File Number	05AX04001187 AM23
Licence No and Date	0511013995/27/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	138 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PARAS ENGINEERING WORKS
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002326AM23
RA File Number	02AX04000238 AM23
Licence No and Date	0211002772/28/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	139 / NC/2/MEET/May/202324/4

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Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002340AM23
RA File Number	03AX04002377 AM23
Licence No and Date	0311016697/29/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (DPIIT) U.O No.: P-47014/124/2022-TSW dated 28.04.2023 as under:

1. Net weight of export items at Sl.No 1to 10 may be specified as under:

Sl.No.	Net Weight (Kgs)	Sl.No.	Net Weight (Kgs)
1	3888	6	1100
2	7700	7	581
3	53814	8	276
4	820	9	2078
5	6354	10	6495

2.Quantity of import items at Sl. No 1,4,7,10,13,16,&19 (i.e.XLPE Compound) may be allowed as 1.025 Kgs/Kg content in the respective export items as claimed by the firm.

3. Quantity of import items at Sl. No.2,5,8,11,14,17& 20 (i.e.PVC Resin) may be allowed as 1.01 Kgs/Kg content in the respective export items as claimed by the firm.

4. Quantity of import items at Sl. No. 3,6,9,12,15,18,21,22,23&24 (i.e. Copper Wire Rod 8mm Dia) may be allowed as 1.01 Kgs/Kg content in the respective export items.

RA concerned may take suitable consequential action accordingly.

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Case No.	140 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002355AM23
RA File Number	03AX04002506 AM23
Licence No and Date	0311016715/29/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	141 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002370AM23
RA File Number	13AX04000118 AM23
Licence No and Date	1311001354/29/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	142 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002373AM23
RA File Number	34AX04000421 AM23
Licence No and Date	3411002588/29/07/2022
Norms Committee Decision:	

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Committee Report Awaited.

Case No.	143 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002387AM23
RA File Number	03AX04002108 AM23
Licence No and Date	0311016772/01/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the **applicant to furnish** the following information/documents as per comments given through BO portal, by the TE:

1. Type of weld used to manufacture pipe
2. Surface area of pipe to be coated.
3. Thickness of each layer of coating as per purchase order.

The case stands deferred.

Case No.	144 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002403AM23
RA File Number	31AX04000128 AM23
Licence No and Date	3111001594/02/08/2022

Norms Committee Decision:

Case deferred for comments of TE.

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Case No.	145 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002425AM23
RA File Number	05AX04001242 AM23
Licence No and Date	0511013999/02/08/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	146 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002479AM23
RA File Number	34AX04000437 AM23
Licence No and Date	3411002612/04/08/2022
Norms Committee Decision: Committee Report Awaited.	

Case No.	147 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002480AM23
RA File Number	34AX04000436 AM23
Licence No and Date	3411002614/04/08/2022
Norms Committee Decision:	

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Location: DGFT(HQ)

Committee Report Awaited.

Case No.	148 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002493AM23
RA File Number	07AX04000637 AM23
Licence No and Date	0711004855/05/08/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 305.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	149 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RIKUN MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00002497AM23
RA File Number	04AX04000424 AM23
Licence No and Date	0411003771/05/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	150 / NC/2/MEET/May/202324/4
Case Status	Case Deferred

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Location: DGFT(HQ)

Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000933AM24
RA File Number	07AX04000566 AM23
Licence No and Date	0711005066/20/08/2022

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnsih the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred.

Case No.	151 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00001000AM24
RA File Number	02AX04000310 AM23
Licence No and Date	0211002976/05/09/2022

Norms Committee Decision:

The Committee Report Awaited. The case stand deferred.

Case No.	152 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00003149AM23
RA File Number	02AX04000322 AM23
Licence No and	0211003038/15/09/2022

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Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	153 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00003178AM23
RA File Number	03AX04003128 AM23
Licence No and Date	0311017948/16/09/2022

Norms Committee Decision:

The Committee considered the agenda and decided to ratify the norms on repeat basis as per comments of Tech-1 DATED 21.06.2023 as under :

S. No.	Item ofImport	Wastage asked	Wastage allowed i Nos.
1.	PVC SHEET (OF REL SIZE)	11%	5%
2.	OVERLAY (TRANSPARENT PVC SHEET(OF REL SIZE)	11%	5%
3.	HOLOGRAPHIC ROLL(OF REL WIDTHAND SIZE)	5%	2%
4.	MAGASTRIP OVERLAY	NOT ALLOWED AS SHOWN INDIGINOUS	
5.	CHIP(IC)	NOT ALLOWED AS SHOWN INDIGINOUS	
6.	ACF INLAYS	10%	5%
7.	ACF TAPE	5%	2%

RA may take suitable consequential action accordingly.

Case No.	154 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SCODA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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HQ File Number	HQRNORM REVIW00005288AM23
RA File Number	08AX04000970 AM23
Licence No and Date	0811006057/20/09/2022
Norms Committee Decision:	
Committee Report Awaited. The case stand deferred.	

Case No.	155 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SURAJ LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00005290AM23
RA File Number	08AX04001031 AM23
Licence No and Date	0811006104/26/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call the applicant in personal hearing in the forthcoming meeting to explain the case. The Case stands deferred.	

Case No.	156 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00003437AM23
RA File Number	52AX04001652 AM23
Licence No and Date	5211003339/28/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 06.04.2023 for furnishing information/documents. The reply is still awaited. The Committee,	

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therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	157 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00003560AM23
RA File Number	34AX04000631 AM23
Licence No and Date	3411002870/07/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (DPIIT) U.O No.: P-47014/124/2022-TSW dated 12.05.2023 as under:

1. Quantity of import item at Sl no.1(i.e Aluminium Ingots) may be allowed as 89.066 MT as 02kgs/kg content in the export item at sl. No.1
2. Quantity of import item at Sl no.2 (i.e. Galvanised High Carbon Steel Wire) may be allowed as 40.546MT as 1.01kgs/kg content in the export item at sl.No.1.
3. Quantity of import item at Sl no.3 (i.e Aluminium Ingots) may be allowed as 10202 MT as 1.02kgs/kg content in the export item at sl. No.2
4. Quantity of import item at Sl no.4 (i.e. Galvanised High Carbon Steel Wire) may be allowed as 36.764MT as 1.01kgs/kg content in the export item at sl.No.2.

RA may take suitable consequential action accordingly.

Case No.	158 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00000934AM24
RA File Number	07AX04001051 AM23

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Reason: santoshk.dubey@nic.in
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Licence No and Date	0711005514/20/10/2022

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnsih the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred.

Case No.	159 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004293AM23
RA File Number	07AX04001163 AM23
Licence No and Date	0711005677/11/11/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	160 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM REVIW00001001AM24
RA File Number	02AX04000479 AM23
Licence No and Date	0211003387/25/11/2022

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting

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of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnsih the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred.

Case No.	161 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004732AM23
RA File Number	07AX04001301 AM23
Licence No and Date	0711005834/01/12/2022

Norms Committee Decision:

The Firm vide email dated 19.06.2023 informed that they have already attended the PH. The Case deferred for comments of TE.

Case No.	162 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DC AUTO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004737AM23
RA File Number	07AX04001243 AM23
Licence No and Date	0711005840/01/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per MHI comments given through BO portal, by the TE:

1. Assembly diagram with component fitment details showing imported inputs.
2. Technical write-up on export product and imported inputs.
3. Manufacturing process involved in raw materials.

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4. Justification for wastage claimed on raw materials when their unit of measurement (UOM) is shown in Number.

The case stands deferred.

Case No.	163 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004740AM23
RA File Number	03AX04004115 AM23
Licence No and Date	0311019675/01/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (DPIIT) U.O No.: P-47014/124/2022-TSW dated 28.04.2023 as under:

1. Net weight of export items at Sl.No 1 to 26 may be specified as under:

SI.No.	Net Weight (Kgs)	SI.No.	Net Weight (Kgs)
1.	23933	14.	3952
2.	10353	15.	33214
3.	2223	16.	26618
4.	2736	17.	30094
5.	4251	18.	1255
6.	71043	19.	424

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7.	9163	20.	3329
8.	73064	21.	192
9.	2119	22.	3989
10.	874	23.	13464
11.	4647	24.	39331
12.	6013	25.	2511
13.	2222	26.	3199

2. Quantity of import items at Sl. No. 1 to 4, 7, 10, 12 to 15, 17, 19, 21, 23 & 25 to 36 (i.e.Copper Wire Rod 8mm Dia) may be allowed as 1:01 Kgs/Kg content in the respective export items.

3. Quantity of import items at Sl. No. 5 & 8 (ie. XLPE Compound) may be allowed as 1.025 Kgs /Kg. content in the respective export items as claimed by the firm.

4. Quantity of import items at Sl. No. 6. 9 & 11 (ie. PVC Resin) may be allowed as 1.01 Kgs./Kg. content in the respective export items as claimed by the firm.

5. Quantity of import items at Sl. No. 16, 18, 20, 22 & 24 (i.e. Copper Tape) may be allowed as 1.01 Kgs./Kg. content in the respective export items.

RA concerned may take suitable consequential action accordingly.

Case No.	164 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	LAL BABA SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004749AM23

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RA File Number	02AX04000484 AM23
Licence No and Date	0211003417/01/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	165 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004779AM23
RA File Number	34AX04000727 AM23
Licence No and Date	3411003074/02/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	166 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004781AM23
RA File Number	34AX04000725 AM23
Licence No and Date	3411003076/02/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	167 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED

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Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004825AM23
RA File Number	56AX04000250 AM23
Licence No and Date	5611001331/06/12/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	168 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	HENGYU CLEANING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004838AM23
RA File Number	31AX04000264 AM23
Licence No and Date	3111001867/06/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments(TEC-3) dated 18.06.2023, as under:

Import -576 MT with nil wastage as applied.

Grade & dia. of item of import will be same as used in EP.

RA concerned may take suitable consequential action accordingly.

Case No.	169 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SUCHI FASTENERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004879AM23
RA File Number	34AX04000755 AM23
Licence No and	3411003094/08/12/2022

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Location: DGFT(HQ)

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	170 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004884AM23
RA File Number	07AX04001306 AM23
Licence No and Date	0711005893/08/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	171 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004894AM23
RA File Number	07AX04001305 AM23
Licence No and Date	0711005899/08/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	172 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	JYOTITECH SOLAR LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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HQ File Number	HQRNORM APPLY 00004900AM23
RA File Number	03AX04003538 AM23
Licence No and Date	0311019868/09/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratifythe ad-hoc norms as per comments (TEC-3) dated 18.06.2023, as under:

EO - Add 22.5 kg. /module containing 72 nos. imported cells /module

Import 1. 399960 nos. including 1% wastage

2. 5555 nos including 1% wastage

3. 5500 nos.

4 & 5. Net content in EP+ 0.5% wastage

6,7 & 9. As applied Value restricted up to 2% of fob value

8. Net to net as per GN4

Specification of imported cells will be same as used in EP.

RA concerned may take suitable consequential action accordingly

Case No.	173 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004934AM23
RA File Number	05AX04002674 AM23
Licence No and Date	0511016300/12/12/2022

Norms Committee Decision:

Case deferred for comments of TE.

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Case No.	174 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ARJUN ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004968AM23
RA File Number	05AX04002624 AM23
Licence No and Date	0511016345/13/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	175 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	AURA INDUSTRIAL EQUIPMENT AND PROJECTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004973AM23
RA File Number	04AX04000798 AM23
Licence No and Date	0411004605/13/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	176 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00004984AM23
RA File Number	03AX04004204 AM23
Licence No and Date	0311019973/14/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	177 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005016AM23
RA File Number	03AX04003562 AM23
Licence No and Date	0311020021/15/12/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	178 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GUJARAT COPPER ALLOYS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005026AM23
RA File Number	03AX04004387 AM23
Licence No and Date	0311020047/16/12/2022

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred.

Case No.	179 / NC/2/MEET/May/202324/4
Case Status	Case Deferred

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Location: DGFT(HQ)

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Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005062AM23
RA File Number	34AX04000845 AM23
Licence No and Date	3411003124/19/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	180 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MAYUR INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005068AM23
RA File Number	05AX04002780 AM23
Licence No and Date	0511016437/19/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	181 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005076AM23
RA File Number	31AX04000277 AM23
Licence No and Date	3111001898/19/12/2022
Norms Committee Decision: Committee decided to send a reminder to firm as per MHI deficiency OM dated 08.06.2023. The case stands deferred.	

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Location: DGFT(HQ)

Case No.	182 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	GLOBAL SEAMLESS TUBES & PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005145AM23
RA File Number	02AX04000534 AM23
Licence No and Date	0211003540/20/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratifythe ad-hoc norms as per comments dated 005.2023, as under:

Export item: Carbon/Alloy steel seamless tubes (Cold Finished)

Import item: Carbon steel seamless mother Pipes (Hot finished).

The quantity of import item may be allowed as 1.10Kgs/Kg. content in the export items as per committee report.

RA concerned may take suitable consequential action accordingly.

Case No.	183 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005170AM23
RA File Number	05AX04002746 AM23
Licence No and Date	0511016479/21/12/2022

Norms Committee Decision:

Case deferred for comments of TE.

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Location: DGFT(HQ)

Case No.	184 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005342AM23
RA File Number	34AX04000901 AM23
Licence No and Date	3411003181/27/12/2022
Norms Committee Decision: Committee Report Awaited. The case stand deferred.	

Case No.	185 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005357AM23
RA File Number	03AX04004735 AM23
Licence No and Date	0311020316/28/12/2022
Norms Committee Decision: Committee Report Awaited. The case stand deferred.	

Case No.	186 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHALCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005382AM23
RA File Number	03AX04004840 AM23
Licence No and Date	0311020328/28/12/2022
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE. The case stand deferred.

Case No.	187 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	HONYLITE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005443AM23
RA File Number	05AX04002891 AM23
Licence No and Date	0511016636/30/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 06.04.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	188 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NSI (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005475AM23
RA File Number	02AX04000528 AM23
Licence No and Date	0211003602/02/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. Drawing of the item of export i.e. Other structure and parts of the structure (excluding floating structure).

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2. What do you mean by excluding a floating structure? Will it be manufactured with indigenous materials?

3. Describe clearly the item of export in detail. A note on the manufacturing process of the export item.

The case stands deferred.

Case No.	189 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005514AM23
RA File Number	52AX04001724 AM23
Licence No and Date	5211003893/04/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	RATNADEEP METAL AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005547AM23
RA File Number	08AX04001568 AM23
Licence No and Date	0811006930/05/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratifythe ad-hoc norms as per comments dated 005.2023, as under:	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Export item: Stainless Steel Seamless Tubes/Pipes (Cold Finished)

Import item: Stainless Steel Seamless Tubes/Pipes (Hot finished) [OD not less than 42 mm].

1. The quantity of import item may be allowed as 1.10 Kg. /Kg. content in the export items as per committee report.

RA concerned may take suitable consequential action accordingly.

Case No.	191 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GMT PIPES & TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005576AM23
RA File Number	08AX04001479 AM23
Licence No and Date	0811006943/06/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	192 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005622AM23
RA File Number	07AX04001494 AM23
Licence No and Date	0711006149/09/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Location: DGFT(HQ)

Case No.	193 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005676AM23
RA File Number	52AX04001725 AM23
Licence No and Date	5211003948/11/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	194 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005677AM23
RA File Number	52AX04001726 AM23
Licence No and Date	5211003949/11/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	195 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005691AM23
RA File Number	05AX04002894 AM23
Licence No and Date	0511016833/12/01/2023
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	196 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005693AM23
RA File Number	31AX04000301 AM23
Licence No and Date	3111001954/12/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	197 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SEMINOX PIPES AND TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005716AM23
RA File Number	03AX04005104 AM23
Licence No and Date	0311020699/13/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	198 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005734AM23
RA File Number	03AX04000444 AM23

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Licence No and Date	0311020722/16/01/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	199 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005771AM23
RA File Number	06AX04000320 AM23
Licence No and Date	0611001814/17/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) received via portal as under:

Export Product	Qty.	UOM	Import Items	Qty. Recommended
PRINTED ALUMINIUM SIGN SHEETS SIZE 10 INCH * 14 INCH (THE NET CONTENT ALUMINIUM SHEET SIZE 20.5 INCH * 28.5 INCH	35937.000	KILOGRAMS (KGS)	ALUMINIUM SHEET SIZE 20.5 INCH * 28.5 INCH THIKNES 0.28 MM GRADE 3004-H19	36428.57Kgs inclusive of 2% wastage on net to net of Aluminium Sheet in the export product
PRINTING INKS	222.000	Litres (LTR)	Printing Inks	214.59 litre inclusive of 1.5% wastage on net content of Printing Ink in the export product.

RA concerned may take suitable consequential action accordingly.

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Case No.	200 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005831AM23
RA File Number	08AX04001656 AM23
Licence No and Date	0811007054/19/01/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	201 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SAHAJ SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005832AM23
RA File Number	08AX04001715 AM23
Licence No and Date	0811007058/19/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	202 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005869AM23
RA File Number	07AX04001564 AM23
Licence No and Date	0711006249/23/01/2023

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Location: DGFT(HQ)

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Norms Committee Decision: Case deferred for comments of TE.

Case No.	203 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005890AM23
RA File Number	04AX04000950 AM23
Licence No and Date	0411004807/24/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify** the ad-hoc norms as per comments of Consultant (TEC-1) given via email dated 206.2023 as under:

Item of export: Rotor Blade for wind turbine- 50 Nos.

(Weight of per blade should not be less than 17,051 Kg +/-2%.)

1. Following import items (at Sl. Nos.) are components and may be allowed as per GN-4 with accountability clause: 5, 8, 11 to 14, 18, 19, 21, 24, 26, 32, 37, 38, 40, 41, 56 to 58, 60 to 80, 83 to 97, 99 to 111, 114 to 119 and 121

2. Following import items (at Sl. Nos.) are consumables and may be allowed as applied for with overall value cap of 2% of FOB value: 3, 4, 7, 9, 10, 16, 20, 22, 23, 25, 27, 28, 39, 43, 46, 82, 112, 113, 120 and 130.

3. Rest of the import items may be allowed as applied for.

RA concerned may take suitable consequential action accordingly.

Case No.	204 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005891AM23
RA File Number	04AX04000947 AM23
Licence No and	0411004811/24/01/2023

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	205 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005892AM23
RA File Number	04AX04000951 AM23
Licence No and Date	0411004818/24/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) given via email dated 206.2023 as under:

Item of export: Rotor Blade for wind turbine- 50 Nos.

(Weight of per blade should not be less than 17,051 Kg +/-2%.)

1. Following import items (at Sl. Nos.) are components and may be allowed as per GN-4 with accountability clause: 5, 8, 11 to 14, 18, 19, 21, 24, 26, 32, 37, 38, 40, 41, 56 to 58, 60 to 80, 83 to 97, 99 to 111, 114 to 119 and 121

2. Following import items (at Sl. Nos.) are consumables and may be allowed as applied for with overall value cap of 2% of FOB value: 3, 4, 7, 9, 10, 16, 20, 22, 23, 25, 27, 28, 39, 43, 46, 82, 112, 113, 120 and 130.

3. Rest of the import items may be allowed as applied for.

RA concerned may take suitable consequential action accordingly.

Case No.	206 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005893AM23
RA File Number	04AX04000946 AM23

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Location: DGFT(HQ)

Licence No and Date	0411004819/24/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	207 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005907AM23
RA File Number	08AX04001763 AM23
Licence No and Date	0811007095/24/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	208 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005916AM23
RA File Number	08AX04001782 AM23
Licence No and Date	0811007106/25/01/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	209 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00005940AM23
RA File Number	05AX04003145 AM23
Licence No and Date	0511017044/27/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to wait for the Review Committee Report.

Case No.	210 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005953AM23
RA File Number	03AX04005308 AM23
Licence No and Date	0311021015/29/01/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	211 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	HENGYU CLEANING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005965AM23
RA File Number	31AX04000285 AM23
Licence No and Date	3111001992/30/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments dated 206.2023, as under:

Import -1920 MT with nil wastage as applied.

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Grade & dia. of item of import will be same as used in EP.

RA concerned may take suitable consequential action accordingly.

Case No.	212 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00005999AM23
RA File Number	05AX04003150 AM23
Licence No and Date	0511017083/31/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments dated 18.06.2023, as under:

The following Quantity of items of import may be allowed against export:

Sl No	Export Item	Quantity	Item of Import	Quantity
1	Cold Rolled Stainless Steel Strips Grade 904L, Width: 4MM to 600 MM, Thickness: 0.05 MM to 1.0 MM	32000 Kgs	Hot Rolled Strips of Stainless-Steel Grade 904 L, Width 1250 MM, Thickness: 4.0 MM	33920 Kg inclusive of 6% wastage on net weight of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	213 / NC/2/MEET/May/202324/4
Case Status	Case Deferred

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006010AM23
RA File Number	03AX04005210 AM23
Licence No and Date	0311020770/01/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	214 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KALPATARU PROJECTS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006025AM23
RA File Number	08AX04001758 AM23
Licence No and Date	0811007145/01/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	215 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RAYAAN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006026AM23
RA File Number	03AX04005174 AM23
Licence No and Date	0311021097/01/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 305.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The case stands deferred.

Case No.	216 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006056AM23
RA File Number	34AX04000925 AM23
Licence No and Date	3411003324/03/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	217 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006068AM23
RA File Number	05AX04002912 AM23
Licence No and Date	0511017157/03/02/2023
Norms Committee Decision: The Committee considered the agenda and decided to await for the sub-Committee Report. The case stands deferred .	

Case No.	218 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006069AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	05AX04002911 AM23
Licence No and Date	0511017158/03/02/2023
Norms Committee Decision: Committee Report awaited	

Case No.	219 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MINDA D-TEN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006098AM23
RA File Number	05AX04002425 AM23
Licence No and Date	0511017178/06/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	220 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ERISTON ELECTRICAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006132AM23
RA File Number	34AX04000959 AM23
Licence No and Date	3411003351/07/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	221 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED

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Date: 13-Jul-2023 18:40:36
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Location: DGFT(HQ)

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Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006150AM23
RA File Number	03AX04005391 AM23
Licence No and Date	0311021221/07/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	222 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006179AM23
RA File Number	08AX04001904 AM23
Licence No and Date	0811007231/08/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	223 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006187AM23
RA File Number	03AX04005304 AM23
Licence No and Date	0311021277/09/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	224 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006213AM23
RA File Number	13AX04000294 AM23
Licence No and Date	1311001747/09/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	225 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006237AM23
RA File Number	03AX04005418 AM23
Licence No and Date	0311021322/10/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	226 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006293AM23
RA File Number	52AX04001734 AM23
Licence No and Date	5211004175/13/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	227 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006304AM23
RA File Number	52AX04001736 AM23
Licence No and Date	5211004177/14/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	228 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006305AM23
RA File Number	52AX04001735 AM23
Licence No and Date	5211004178/14/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	229 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006317AM23
RA File Number	05AX04003244 AM23
Licence No and Date	0511017327/14/02/2023
Norms Committee Decision:	

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Committee Report awaited.

Case No.	230 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006323AM23
RA File Number	03AX04005528 AM23
Licence No and Date	0311021443/15/02/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	231 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006326AM23
RA File Number	07AX04001707 AM23
Licence No and Date	0711006437/15/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	232 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006336AM23
RA File Number	07AX04001720 AM23

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Location: DGFT(HQ)
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Licence No and Date	0711006445/15/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
4. Details/Size of import items.

The case stands deferred.

Case No.	233 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MBM TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006371AM23
RA File Number	03AX04005617 AM23
Licence No and Date	0311021510/16/02/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	234 / NC/2/MEET/May/202324/4
Case Status	Case Deferred

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Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006386AM23
RA File Number	07AX04001714 AM23
Licence No and Date	0711006457/17/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	235 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006387AM23
RA File Number	07AX04001716 AM23
Licence No and Date	0711006458/17/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	236 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006392AM23
RA File Number	07AX04001715 AM23
Licence No and Date	0711006467/17/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	237 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006440AM23
RA File Number	07AX04001741 AM23
Licence No and Date	0711006486/20/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 05.04.2023 followed by reminders on 20.04.2023; 05.05.2023, 20.05.2023 to the applicant for providing certain information. However, no information has been received on BO portal. The Committee decided to issue the final reminder.

The case stands deferred.

Case No.	238 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006445AM23
RA File Number	13AX04000309 AM23
Licence No and Date	1311001756/20/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.

2. Total Net weight of cable including the net weights of all inputs (imported as well indigenous, except packing materials)

3. Material balancing viz. net content of each imported and indigenous input, export product wise.

4. Wastage claimed on each import item, if any

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The case stands Deferred.

Case No.	239 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006457AM23
RA File Number	02AX04000645 AM23
Licence No and Date	0211003876/20/02/2023

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred.

Case No.	240 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006460AM23
RA File Number	07AX04001709 AM23
Licence No and Date	0711006489/20/02/2023

Norms Committee Decision:

Case deferred for comments of TE.

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Case No.	241 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006462AM23
RA File Number	07AX04001708 AM23
Licence No and Date	0711006496/20/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	242 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006479AM23
RA File Number	05AX04003303 AM23
Licence No and Date	0511017427/21/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DPIIT for comments. The case stands Deferred.	

Case No.	243 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GLASS WALL SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006494AM23

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RA File Number	03AX04005435 AM23
Licence No and Date	0311021593/21/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	244 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006506AM23
RA File Number	34AX04001058 AM23
Licence No and Date	3411003411/22/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DPIIT for comments. The case stands Deferred.	

Case No.	245 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006507AM23
RA File Number	34AX04001057 AM23
Licence No and Date	3411003412/22/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to DPIIT for comments.	

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Location: DGFT(HQ)

The case stands Deferred.

Case No.	246 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RAMKRISHNA FORGINGS LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006514AM23
RA File Number	02AX04000635 AM23
Licence No and Date	0211003899/22/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 02.06.2023 was issued to the applicant for providing certain information. However, no information has been received on BO portal. The Committee decided to issue reminder.

The case stands deferred.

Case No.	247 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006516AM23
RA File Number	13AX04000310 AM23
Licence No and Date	1311001764/22/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. As per the description of item of export and import, the import item is Copper Wire Rod and the export item is Copper Rod. How the imported Wire Rod will be converted into Rod?

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Location: DGFT(HQ)

2. Submit the process flow chart and wastage at each stage of the operation.

3. What is the diameter of the imported Copper Wire Rod and the diameter of the exported Wire Rod?

The case stands Deferred.

Case No.	248 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ASCENT INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006528AM23
RA File Number	52AX04001764 AM23
Licence No and Date	5211004251/23/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	249 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006538AM23
RA File Number	04AX04000995 AM23
Licence No and Date	0411004926/23/02/2023
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	250 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VMS GLOBAL COMMODITIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006545AM23
RA File Number	03AX04005696 AM23
Licence No and Date	0311021654/23/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 05.04.2023 followed by reminders on 20.04.2023; 05.05.2023 and 20.5.2023 to the applicant for providing certain information. However, no information has been received on BO portal. Therefore, the Committee decided to issue final reminder to the firm.

The case stands deferred.

Case No.	251 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006565AM23
RA File Number	34AX04001049 AM23
Licence No and Date	3411003429/23/02/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	252 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006585AM23
RA File Number	34AX04001083 AM23
Licence No and Date	3411003431/24/02/2023

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Location: DGFT(HQ)

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 02.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	253 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006586AM23
RA File Number	34AX04001081 AM23
Licence No and Date	3411003432/24/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to refer the case to DPIIT for comments.

The case stands deferred.

Case No.	254 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006592AM23
RA File Number	05AX04003268 AM23
Licence No and Date	0511017495/24/02/2023

Norms Committee Decision:

Case deferred for comments of TE.

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Location: DGFT(HQ)

Case No.	255 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KRYSTAL GLOBAL ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006593AM23
RA File Number	34AX04001082 AM23
Licence No and Date	3411003436/24/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 02.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.	

Case No.	256 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006609AM23
RA File Number	03AX04005521 AM23
Licence No and Date	0311021736/27/02/2023
Norms Committee Decision: The case stands deferred.	

Case No.	257 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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HQ File Number	HQRNORM APPLY 00006629AM23
RA File Number	05AX04003341 AM23
Licence No and Date	0511017523/27/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per DIPP comments vide UO No.P-47011/95/2019-TSW dated 27.03.2023.

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA may take suitable consequential action accordingly.

Case No.	258 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006644AM23
RA File Number	34AX04001080 AM23
Licence No and Date	3411003443/27/02/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	259 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006670AM23
RA File Number	06AX04000356 AM23
Licence No and Date	0611001869/28/02/2023

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Case No.	260 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00006939AM23
RA File Number	07AX04001873 AM23
Licence No and Date	0711006718/13/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	261 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001018AM24
RA File Number	NA
Licence No and Date	0711006743/15/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	262 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001019AM24
RA File Number	NA
Licence No and Date	0711006747/15/03/2023
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	263 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007013AM23
RA File Number	08AX04001976 AM23
Licence No and Date	0811007583/16/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	264 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007067AM23
RA File Number	07AX04001919 AM23
Licence No and Date	0711006800/20/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	265 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007073AM23
RA File Number	03AX04006077 AM23

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Location: DGFT(HQ)

Licence No and Date	0311022268/20/03/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	266 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007079AM23
RA File Number	02AX04000702 AM23
Licence No and Date	0211004076/20/03/2023
Norms Committee Decision: The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms. The case stands deferred.	

Case No.	267 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	GLOBAL SEAMLESS TUBES & PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007100AM23
RA File Number	02AX04000696 AM23
Licence No and Date	0211004079/21/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments dated 005.2023, as under:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Export item: Stainless Steel Seamless Tubes/Pipes (Cold Finished)

Import item: Stainless Steel Seamless Tubes/Pipes (Hot finished) [OD not less than 42 mm].

2. The quantity of import item may be allowed as 1.10 Kg. /Kg. content in the export items.

RA concerned may take suitable consequential action accordingly.

Case No.	268 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007112AM23
RA File Number	34AX04001134 AM23
Licence No and Date	3411003501/21/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments dated 12.05.2023, as under:

1. Quantity of import item at Sl.No.1 (i.e. Aluminium Ingots) may be allowed as 1925.76 MT as 1.02 Kgs./Kg. content in the export item.

2. Quantity of import item at Sl.No.2 (i.e. Galvanised High Carbon Steel Wire) may be allowed as 876.68 MT as 1.01 Kgs./Kg. content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	269 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007113AM23

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RA File Number	34AX04001135 AM23
Licence No and Date	3411003502/21/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments dated 12.05.2023, as under:

1. Quantity of import item at Sl.No.1 (i.e. Aluminium Ingots) may be allowed as 1925.76 MT as 1.02 Kgs./Kg. content in the export item.

2. Quantity of import item at Sl.No.2 (i.e. Galvanised High Carbon Steel Wire) may be allowed as 876.68 MT as 1.01 Kgs./Kg. content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	270 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007133AM23
RA File Number	13AX04000344 AM23
Licence No and Date	1311001821/22/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and **decided to ask** the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. What is diameter and length of Aluminium Wire Rod as the item of import? Please explain in detail.

2. How Aluminium Wire Rod would be converted into Aluminium Flat/Bus Bars/Strips? Please furnish detail of process of manufacturing.

The case stands deferred.

Case No.	271 / NC/2/MEET/May/202324/4

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Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007135AM23
RA File Number	04AX04001117 AM23
Licence No and Date	0411005090/22/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	272 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007136AM23
RA File Number	04AX04001118 AM23
Licence No and Date	0411005091/22/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	273 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007137AM23
RA File Number	56AX04000430 AM23
Licence No and Date	5611001658/22/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	274 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	SURAJ LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007143AM23
RA File Number	08AX04002118 AM23
Licence No and Date	0811007660/22/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments dated 005.2023, as under:

Export item: Stainless Steel Seamless Tubes/Pipes (Cold Finished)

Import item: Stainless Steel Seamless Tubes/Pipes (Hot finished) [OD not less than 42 mm].

1. The quantity of import item may be allowed as 1.10 Kg. /Kg. content in the export items as per comittee report.

RA concerned may take suitable consequential action accordingly.

Case No.	275 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007153AM23
RA File Number	08AX04002142 AM23
Licence No and Date	0811007664/23/03/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	276 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS

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Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007159AM23
RA File Number	31AX04000377 AM23
Licence No and Date	3111002105/23/03/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	277 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007169AM23
RA File Number	04AX04001127 AM23
Licence No and Date	0411005118/23/03/2023

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred

Case No.	278 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007191AM23
RA File Number	34AX04001117 AM23
Licence No and Date	3411003528/24/03/2023

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Location: DGFT(HQ)

Norms Committee Decision: Case deferred for comments of TE.

Case No.	279 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007192AM23
RA File Number	34AX04001119 AM23
Licence No and Date	3411003529/24/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	280 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007193AM23
RA File Number	04AX04001115 AM23
Licence No and Date	0411005134/24/03/2023
Norms Committee Decision: The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms. The case stands deferred	

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Case No.	281 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	AKSHIT ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007197AM23
RA File Number	05AX04003581 AM23
Licence No and Date	0511017988/24/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the **applicant to furnish** the following information/documents as per comments given through BO portal, by the TE:

1. What is the chemical composition of Magnesium Ferro Silicon to be exported?

2. What is the chemical composition of the imported inputs? Submit a copy of the Bill of Entry.

3. Process flow chart and wastage of each input at each stage of operation.

4. What is the meaning of Calcium metal? Is it fallen in the category of Misch Metal (containing rare earths: 98% minimum)? If yes, submit prior permission from the Deptt.of Atomic Energy for AA.

5. There is a standard norm for export of Magnesium Ferro Silicon. What are the reasons for applying under no norm category? Submit complete justification.

The case stands deferred.

Case No.	282 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	BEDMUTHA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007214AM23
RA File Number	03AX04006221 AM23
Licence No and Date	0311022451/25/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

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1. Size of conductors in cables alongwith quantities of cables in Kms and weight thereof, conductor size wise.

2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.

3. Material balancing viz. net content of each imported and indigenous

input, export product wise, per KM of export product.

4. Details of import items at SI.No. 2 & 4 [Neo Plast(Black)] and its use in

export items.

5. Total requirement of each raw material, export product wise, in a

tabular form.

The case stands deferred.

Case No.	283 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007244AM23
RA File Number	05AX04003524 AM23
Licence No and Date	0511018011/27/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. What is the weight of paper in the export product?

2. Coloured photograph of the export product.

3. How 5% wastage on aluminium foil is be generated during manufacturing of export product? Give complete justification.

The case stands deferred.

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Case No.	284 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	AMITRON TUBULARS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007245AM23
RA File Number	08AX04002015 AM23
Licence No and Date	0811007717/27/03/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	285 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007249AM23
RA File Number	08AX04002124 AM23
Licence No and Date	0811007718/27/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. Specific OD and WT of export product.
2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
3. Weight of each Export Product.
4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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Case No.	286 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007260AM23
RA File Number	04AX04001114 AM23
Licence No and Date	0411005162/28/03/2023

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred

Case No.	287 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	OLECTRA GREENTECH LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007276AM23
RA File Number	09AX04001047 AM23
Licence No and Date	0911004768/29/03/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	288 / NC/2/MEET/May/202324/4
Case Status	Case Deferred

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Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007279AM23
RA File Number	04AX04001146 AM23
Licence No and Date	0411005173/29/03/2023

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred

Case No.	289 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	NAVEEN JAIN METAL UDYOG
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007292AM23
RA File Number	05AX04003643 AM23
Licence No and Date	0511018081/29/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. What is the chemical composition of Zinc Alloy Ingots? Submit a copy of the Buyer's requisition.
2. What is the percentage of zinc in the zinc scrap?
3. Submit a Certificate of Analysis from the Customs Authorized Laboratory.
4. Process of manufacturing & wastage at each stage of operation.
5. What are the raw materials to be required from indigenous sources for the production of Zinc Alloy Ingots?

The case stands deferred.

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Case No.	290 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007295AM23
RA File Number	34AX04001115 AM23
Licence No and Date	3411003546/29/03/2023

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred

Case No.	291 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	GSTP (HFS) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007316AM23
RA File Number	02AX04000720 AM23
Licence No and Date	0211004143/30/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify**the ad-hoc norms as per comments dated 005.2023, as under:

Export item: Stainless Steel Seamless Tubes/Pipes (Cold Finished)

Import item: Stainless Steel Seamless Tubes/Pipes (Hot finished) [OD not less than 42 mm].

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The quantity of import item may be allowed as 1.10 Kg. /Kg. content in the export items as per committee report.

RA concerned may take suitable consequential action accordingly.

Case No.	292 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007319AM23
RA File Number	02AX04000723 AM23
Licence No and Date	0211004145/30/03/2023

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred

Case No.	293 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007335AM23
RA File Number	52AX04001824 AM23
Licence No and Date	5211004529/31/03/2023

Norms Committee Decision:

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	294 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PARAMOUNT COMMUNICATIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007340AM23
RA File Number	05AX04003695 AM23
Licence No and Date	0511018114/31/03/2023

Norms Committee Decision:

Case deferred for comments of TE

Case No.	295 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007347AM23
RA File Number	07AX04001549 AM23
Licence No and Date	0711007266/31/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the followi information/documents as per comments given through BO portal, by the TE:

With reference to the Applications for ratification of norms of Advance License issued to M/s. FCI O CONNECTORS LIMITED

You are hereby informed to share the following information's;
1.Quantity of import items required for manufacturing one unit of export product for each export item. (Sh excel sheet).

2. Calculations on per unit requirement of Import item for manufacturing one unit of export product with wastage. (Share excel sheet)

3. Wastage claimed in the manufacturing process and details of recoverable wastage. (Share excel sheet)

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Location: DGFT(HQ)

4. You are also requested to provide the per unit requirement in excel sheet.

Share the details in excel sheet in the below format.

Provide the information for the above point 1-4 in the attached format.

Export Item Sl.No.	Export Item	Export Item Description	Qty of Export Item (Nos)	IMP SL NO	Component Item	Component Description	Import Item Category	UOM	Per unit Quantity without wastage	Wastage Claimed (%)	Qty applie for as per Advance Authorizati

The case stands deferred.

Case No.	296 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00007352AM23
RA File Number	02AX04000726 AM23
Licence No and Date	0211004160/31/03/2023

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred

Case No.	297 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SEETHA TECHNOLOGIES,

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Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000863AM24
RA File Number	04AX04000086 AM24
Licence No and Date	0411005411/16/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	298 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000878AM24
RA File Number	03AX04000389 AM24
Licence No and Date	0311023626/16/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	299 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000883AM24
RA File Number	07AX04000165 AM24
Licence No and Date	0711007577/16/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	300 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000898AM24
RA File Number	02AX04000093 AM24
Licence No and Date	0211004408/17/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	301 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000903AM24
RA File Number	07AX04000097 AM24
Licence No and Date	0711007590/17/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	302 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000908AM24
RA File Number	04AX04000123 AM24
Licence No and Date	0411005426/17/05/2023
Norms Committee Decision: The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting	

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of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

The case stands deferred

Case No.	303 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000924AM24
RA File Number	08AX04000278 AM24
Licence No and Date	0811008236/18/05/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	304 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000926AM24
RA File Number	02AX04000083 AM24
Licence No and Date	0211004416/18/05/2023

Norms Committee Decision:

The combined Personal Hearing of the representatives from10 firms held and each firm presented their issue relating to allowing of wastage for the lead, copper and aluminium, difficulties faced by them getting of analysis report from the Customs. Accordingly, Committee discussed the issue in details and decided that firms will furnish the supplier invoices for verifying details of lead contents in the import product and furnish the documents like shipping bills or analysis report of firm which support the purity of the lead, copper and aluminium in the export product. The cases relating to Lead are to be forwarded to Tech-3 and for Copper will be forwarded to Tech-1 for ratification of the norms.

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Location: DGFT(HQ)

The case stands deferred

Case No.	305 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MKA ENGINEERS AND EXPORTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000935AM24
RA File Number	03AX04000670 AM24
Licence No and Date	0311023661/18/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	306 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VISIONOVA MULTISOURCE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000948AM24
RA File Number	33AX04000013 AM24
Licence No and Date	3311001217/18/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	307 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000953AM24
RA File Number	03AX04000658 AM24

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0311023696/18/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	308 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000954AM24
RA File Number	07AX04000096 AM24
Licence No and Date	0711007607/18/05/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	309 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ENRX PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00000972AM24
RA File Number	07AX04000147 AM24
Licence No and Date	0711007619/19/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	310 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	CUBIC SYSTEMS
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000981AM24
RA File Number	07AX04000194 AM24
Licence No and Date	0711007622/19/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	311 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	GLOBAL SEAMLESS TUBES & PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000983AM24
RA File Number	02AX04000101 AM24
Licence No and Date	0211004432/19/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify** the ad-hoc norms as per comments dated 005.2023, as under:

Export item: Stainless Steel Seamless Tubes/Pipes (Cold Finished)

Import item: Stainless Steel Seamless Tubes/Pipes (Hot finished) [OD not less than 42 mm].

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Date: 13-Jul-2023 18:40:36
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Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 13-Jul-2023.

2. The quantity of import item may be allowed as 1.10 Kg. /Kg. content in the export items as per committee report..

RA concerned may take suitable consequential action accordingly.

Case No.	312 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00000992AM24
RA File Number	03AX04000501 AM24
Licence No and Date	0311023738/19/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to **ratify** the ad-hoc norms as per recommendation of DPIIT vide U.O.No. P-47011/1/2022-TSW dated 19.06.2023 (copy enclosed).

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	313 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001022AM24
RA File Number	52AX04000044 AM24
Licence No and Date	5211004793/22/05/2023

Norms Committee Decision:

Case deferred for comments of TE.

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Location: DGFT(HQ)

Case No.	314 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001025AM24
RA File Number	52AX04000043 AM24
Licence No and Date	5211004794/22/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	315 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001042AM24
RA File Number	04AX04000174 AM24
Licence No and Date	0411005458/23/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	316 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001043AM24
RA File Number	04AX04000173 AM24
Licence No and Date	0411005459/23/05/2023
Norms Committee Decision:	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 13-Jul-2023.

Case deferred for comments of TE.

Case No.	317 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001046AM24
RA File Number	08AX04000277 AM24
Licence No and Date	0811008260/23/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	318 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001059AM24
RA File Number	05AX04000437 AM24
Licence No and Date	0511018955/23/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	319 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001071AM24
RA File Number	05AX04000506 AM24

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0511018968/24/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	320 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001094AM24
RA File Number	08AX04000342 AM24
Licence No and Date	0811008278/25/05/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE: 1) Specific OD and WT of export product. 2) Manufacturing process with wastage claimed at each stage with justification; 3) Reduction in diameter and wall thickness at each stage of pilgering/drawing. The case stands deferred.	

Case No.	321 / NC/2/MEET/May/202324/4
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001103AM24
RA File Number	03AX04000816 AM24
Licence No and Date	0311023910/25/05/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to **ratify** the ad-hoc norms as per recommendation of DPIIT vide U.O.No. P-47011/1/2022-TSW dated 19.06.2023 received via email.	

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 13-Jul-2023 18:40:36
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 13-Jul-2023.

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	322 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001110AM24
RA File Number	03AX04000589 AM24
Licence No and Date	0311023920/25/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	323 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	H.R. SOLAR SOLUTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001115AM24
RA File Number	02AX04000110 AM24
Licence No and Date	0211004472/25/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	324 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023

Signature Not Verified

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00001116AM24
RA File Number	05AX04000384 AM24
Licence No and Date	0511018910/25/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the **applicant to furnish** the following information/documents as per comments given through BO portal, by the TE:

1. Size of conductors in cables along with quantities of cables in kms, conductor size wise.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/buyers data sheet.
3. Net weight per KM of each cable.
4. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
5. Total requirement of each raw material, export product wise, in a tabular form.

The case stands deferred.

Case No.	325 / NC/2/MEET/May/202324/4
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 4 and 06/06/2023
HQ File Number	HQRNORM APPLY 00001124AM24
RA File Number	56AX04000162 AM24
Licence No and Date	5611001912/26/05/2023

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 13-Jul-2023.

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